

Seventeenth Loksabha

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Title: Regarding MNREGA scheme in Fatehgarh Sahib constituency.

DR. AMAR SINGH (FATEHGARH SAHIB): Thank you, hon. Chairman Sir. I want to raise the issue of MNREGA in Punjab and in Fatehgarh Sahib. The condition is dismal. MNREGA law was started in UPA-I regime. I was the Joint Secretary of Ministry of Rural Development at that time. A task force had been constituted and I was a member. In the drafting of law, I too had contributed my due. But, Sir, ever since the change of govt. happened in Punjab, the condition of this scheme is miserable.

माननीय सभापति : इसमें सब्जेक्ट तो हलावारा विमान पत्तन के बारे में लिखा है। You are changing that.

DR. AMAR SINGH: Sir, I have informed the office.

HON. CHAIRPERSON: But it is not noted here.

Okay.

***DR. AMAR SINGH:** Sir, what has happened is that December has passed but less than 50% funds have been utilized in my constituency. No material payment is being done. In Sirhind, yesterday, I was in a meeting of 'Bharat Jodo'. Village Headmen met me. They told me that what to talk of 100 days, the new govt. is not giving us work for even 25 days. Panchayat resolutions are not passed.

सर, हलवारा पर भी बोलना है। अगली बार बोल दूंगा। ... (व्यवधान) आप इस बार दोनों पर बोलने का मौका दे दीजिए।
... (व्यवधान)

*The new govt. is interfering a lot in the working of Panchayats. Entire govt. was in Gujarat during election time. I have 3-4 requests to make. In my constituency, a special team should be sent to see why condition of labourers is so bad. The 100 days provision of work should be increased to 150 days. The money provided should be Rs. 300/-.....